

1	2	3	4
Tamilnadu	LPTs :	Pattukottaol Attur Krishnagiri Shankarankovil Valparai	5
Tripura	VLPTs :	Dharmanagar	1
Uttar Pradesh	LPTs :	Ganj Dundwara Kasganj Mau Ranipur Naugarh Auraiya New Tehri Mahoba Atdama Nanpara	9
West Bengal	LPTs :	Farakka Murshidabad (DD2)	2
Andaman & Nicobar Islands (U.T.)	LPT :	Port Blair (DD2)	1
Dadar & Nagar Haveli (U T)	LPT	Silvassa	1
Total			66

T.V. Channel for Education Purposes

*26 SHRIMATI SHEELA GAUTAM
SHRI RAMESHWAR PATIDAR

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the number of children programmes telecast on Doordarshan during the last three years, year-wise.

(b) whether the Government are contemplating to launch a new TV channel exclusively for the purpose of education in order to popularise distance education.

(c) if so, the time by which the said channel is likely to be started.

(d) whether the Government propose to allot one channel to a non-Government agency for this purpose, and

(e) if so, details and the terms and conditions thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) Information is being collected and will be laid on the Table of the House

(b) A Working Group on "Rapid Expansion of Open Learning/Distance Education" has been

constituted by the Ministry of Human Resource Development (Deptt. of Education) under the Chairmanship of Education Secretary. The first meeting of the Working Group was held on 29.11.95 wherein it was decided to constitute a sub-Group under the Chairmanship of Shri Bhaskar Chatterjee, Joint Secretary (Adult Education) to look into the various aspects and formalise the requirements for Educational Channel. The sub-Group has since made some recommendations which are under examination.

(c) At this stage, no specific time frame can be indicated for operationalisation of this Channel

(d) No, Sir.

(e) Does not arise

Foreign Private Sector Aeroplanes

*28 SHRI SATYA DEO SINGH Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Nepal Government has requested the Government of India to permit the private sector aeroplanes into Indian air territory.

(b) if so, the details thereof, and

(c) the reaction of the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) and (b) Yes, Sir The Government of Nepal has proposed amendments in the Air Services Agreement to enable designation of additional airlines to operate to India.

(c) To discuss this and other matters of mutual interest, bi-lateral talks between India-Nepal are proposed to be held shortly

Labour Productivity

*29 SHRI NITISH KUMAR
SHRI JAGMOHAN

Will the Minister of LABOUR be pleased to state

(a) whether labour productivity especially agricultural productivity in the country has remained low as compared to the productivity level obtained by other countries.

(b) if so, the details thereof.

(c) the steps taken by the Government to improve the labour productivity in the country, and

(d) the schemes prepared by the Government to provide education and medical facilities to the labourers in the unorganised sector and the